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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/41/2016

NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Rithviraj
(For) R. VENKATARAMAN
(9622003215)

Counsel for
R. - 10

For 16
R

SANDEEP KUMAR
For. Sanukararamayan
(9841612122)

Counsel for
Petitioner



ORDER

Proxy counsels representing the senior counsels on both the sides are present.

Proxy counsel for petitioner sought time for submitting arguments. At request time extended. Put up on 01.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

